### GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

## LOK SABHA UNSTARRED QUESTION NO. 871 TO BE ANSWERED ON 28.04.2016

### **Shortage of Drinking Water**

871. SHRI ASHWINI KUMAR CHOUBEY: DR. SWAMI SAKSHIJI MAHARAJ:

SHRIMATI P.K. SREEMATHI TEACHER:

SHRI LAXMI NARAYAN YADAV:

SHRIMATI KAMLA DEVI PAATLE:

SHRIMATI JAYSHREEBEN PATEL:

SHRI RAVINDRA KUMAR PANDEY:

SHRI GODSE HEMANT TUKARAM:

SHRI OM PRAKASH YADAV:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of fully/partially covered and quality affected areas in regard to drinking water, State/UT-wise;
- (b) the funds released and utilised under drinking water schemes during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has reviewed the performance of drinking water schemes in regard to targets set and achievements made thereunder, if so, the details and outcome thereof, State/UT-wise;
- (d) whether the Government has taken steps to stop the decline in groundwater level which is causing shortage of drinking water and if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has provided assistance to State Governments for groundwater survey and mapping of drinking water and if so, the details thereof; and
- (f) the steps taken by the Government to provide safe drinking water to the entire population of the country and the time frame fixed therefor?

#### **ANSWER**

# MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

- (a) The details of fully covered, partially covered and quality affected areas (in terms of nos. of habitations) with regard to rural drinking water supply, State/UT-wise as reported by States/UTs into this Ministry's Integrated Management Information System (IMIS) are at Annexure-I.
- (b) The funds released and utilized under National Rural Drinking Water Programme (NRDWP) for rural drinking water supply during each of the last three years and the current year, State/UT-wise are at Annexure-II.
- (c) The Ministry of Drinking Water & Sanitation reviews the implementation of the National Rural Drinking Water Programme (NRDWP) periodically by conducting National / Regional / State level review meetings, conferences and video-conferences with the State Department officers dealing with rural water supply. Every year between February and April, Annual Action Plan meetings are held with the Departments dealing with rural drinking water supply of State Government, wherein the progress achieved under different components of NRDWP are reviewed and targets for the next financial year are fixed. Officers of the Ministry are also deputed to States to make field visits and review the progress of implementation. Further, Area Officers are nominated for all States and they participate in the State level Scheme Sanctioning Committees so as to ensure that the project proposals are as per the mutually agreed Action Plan. Monitoring of drinking water supply to the rural population is a dynamic and continuous process. The data entered by the States on the IMIS, review meetings and visits provide information about the implementation of the Programme and enables the Government of India and State Governments to focus on the areas where progress is lacking. The details of targets set and achievements made State/UT-wise in the last year is at Annexure-III.
- (d) Under NRDWP, 10% of funds are earmarked for sustainability component for achieving water security through sustainability of sources and systems. The allocation for Sustainability are to be used exclusively to achieve drinking water security by adopting conjunctive use of surface water, rain water and ground water and construction of water recharging structures with major emphasis on water quality affected areas, overexploited, critical and semi-critical areas as specified by Central Ground Water Board (CGWB), and any other area that the State Government has identified as water stressed area.

- (e) Yes. Utilizing the services of National Remote Sensing Centre (NRSC), Hyderabad, the Ministry of Drinking Water and Sanitation got prepared 4,898 Hydro-Geo-Morphological maps (ground water prospect maps) across the country. These maps have been provided to the States for locating correct location for production wells and ground water recharge structures, duly conducting local geo-physical survey.
- (f) This Ministry is exerting joint efforts with States towards providing every rural household a minimum of 40 litres per capita per day (LPCD) of safe drinking water on sustainable basis under NRDWP. This Ministry has also prepared a Strategic Plan for providing drinking water supply in rural areas of the country for the period 2011-2022. The interim goal till 2017 is to cover 50% of all rural households with piped water supply. By 2022, the goal is to cover 90% of rural households with piped water supply.

Annexure-I
Annexure referred to in part (a) of the Lok Sabha unstarred question no. 871 to be answered on

Annexure referred to in part (a) of the Lok Sabha unstarred question no. 8/1 to be answered on 28.04.2016

Status Of Rural Habitation With Respect To Drinking Water Supply As On (31/03/2016)

Status Of Rural Habitation With Respect To Drinking Water Supply As On (31/03/2016)										
S.No.	State	Total Fully Covered		Partially Covered	Quality Affected					
		Habitations	Habitations	Habitations	Habitations					
1	Andaman And Nicobar	400	324	76	0					
2	Andhra Pradesh	48,206	30,087	17,561	558					
3	Arunachal Pradesh	7,730	2,649	5,006	75					
4	Assam	89,910	51,350	29,846	8,714					
5	Bihar	1,10,140	65,731	42,396	2,013					
6	Chandigarh	18	0	18	0					
7	Chhattisgarh	73,848	70,051	2,284	1,513					
8	Dadra & Nagar Haveli	70	0	70	0					
9	Daman & Diu	21	0	21	0					
10	Goa	347	345	2	0					
11	Gujarat	34,846	34,844	2	0					
12	Haryana	7,958	7,610	335	13					
13	Himachal Pradesh	53,604	41,613	11,991	0					
14	Jammu And Kashmir	15,798	8,660	7,134	4					
15	Jharkhand	1,19,667	1,16,288	3,346	33					
16	Karnataka	59,945	35,227	23,499	1,219					
17	Kerala	11,883	2,735	8,472	676					
18	Lakshadweep	9	0	9	0					
19	Madhya Pradesh	1,27,552	1,27,022	187	343					
20	Maharashtra	1,00,639	90,987	9,186	466					
21	Manipur	2,870	2,163	707	0					
22	Meghalaya	10,487	1,504	8,952	31					
23	Mizoram	760	322	438	0					
24	Nagaland	1,530	705	799	26					
25	Odisha	1,57,158	1,01,645	51,053	4,460					
26	Puducherry	266	151	115	0					
27	Punjab	15,395	11,379	2,189	1,827					
28	Rajasthan	1,21,683	68,412	31,564	21,707					
29	Sikkim	2,084	718	1,366	0					
30	Tamil Nadu	1,00,018	90,777	8,890	351					
31	Telangana	24,802	14,593	9,012	1,197					
32	Tripura	8,723	4,216	464	4,043					
33	Uttar Pradesh	2,60,801	2,59,427	1,123	251					
34	Uttarakhand	39,309	21,735	17,552	22					
35	West Bengal	1,04,826	49,922	44,922	9,982					
	Total	17,13,303	13,13,192	3,40,587	59,524					

Annexure-II Annexure referred to in part (b) of Lok Sabha Unstarred O. No. 871 to be answered on 28.04.2016. (Rs. in Crores) 2013-14 2014-15 2015-16 2016-17 Exp.\* Alloc. \*\* Rel. S.No. State Allocation Release **Expenditure** Alloc. Rel. Exp. Alloc. Rel. 0.09 0.64 0.86 0.81 0.38 0.16 Andaman and Nicobar 1.04 0.43 0 0.44 0.00 2 Andhra Pradesh 635.44 631.52 662.4 364.3 377.78 427.08 156.69 170.05 190.6 147.68 31.69 201.23 237.32 230.97 64.21 109.83 119.5 58.08 65.4 3 Arunachal Pradesh 53.79 63.59 12.17 470 514.98 635.18 501.1 545.87 586.88 261.73 284.11 227.84 41.08 4 Assam 120.28 5 Bihar 432.38 338.95 307.43 441.07 340.48 381.9 229.6 202.73 287.43 217.08 45.93 Chandigarh 0 0 0 0 0 0.00 0.00 6 0 0 0 0 172.38 159.08 165.22 63.69 60.83 7 Chhattisgarh 136.13 135.2 150.74 43.72 65.83 15.72 8 Dadra & Nagar Haveli 0 0 0 0 0 0 0 0 0 0.00 0.00 0 0 9 Daman & Diu 0 0 0 0 0 0 0 0.00 0.00 10 5.5 0 2.22 4.61 0 0 2.08 1.66 2.38 0.58 Goa 0 Gujarat 533.73 515.07 627.95 509.48 405.58 491.44 230.67 238.91 238.12 40.91 11 224.33 229.52 12 229.46 301.15 213.04 277.98 228.82 97.65 122.65 107.31 13.50 104.33 Haryana 13 138.51 130.81 120.89 120.18 59.58 64.38 15.72 Himachal Pradesh 153.33 131.84 67.58 57.65 499.79 441.33 474.41 458.03 199.4 192.12 14 Jammu And Kashmir 462.43 414.82 162.09 227.50 53.26 20.99 15 Jharkhand 172.85 243.29 169.86 175.18 206.88 126.85 132.09 94.37 86.99 868.76 897.29 928.81 605.38 563.91 622.37 307.62 278.08 322.47 298.92 52.68 16 Karnataka 131.86 52.78 Kerala 155.58 115.59 48.05 58.23 13.58 17 212.04 265.1 124.1 54.19 0 18 Lakshadweep 0 0 0 0 0 0 0 0 0.00 0.00 397.18 181.76 19 Madhva Pradesh 404.81 474.95 483.98 440.18 399.94 193.73 200.28 46.92 290.98 901.96 788.48 690.27 780.06 748.23 344.16 330.88 346.16 80.26 20 Maharashtra 657.46 454.07 21 Manipur 58.75 55.3 57.17 90.35 88.54 92.25 28.98 27.92 26.42 5.06 43.44 81.02 22 Meghalaya 92.18 103.4 114.81 44.61 69.5 30.52 31.24 25.07 34.35 6.57 14.97 Mizoram 38.41 44.89 42.43 34.5 39.81 17.71 17.32 18.38 3.52 23 33.37 24 Nagaland 56.66 61.07 52.38 103.19 101.44 86.45 35.27 38.53 61.9 22.70 4.34 257.29 103.19 25 Odisha 227.35 317.07 288.08 205.69 230.67 96.9 105.10 24.86 130.93 26 1.59 0.06 0 1.62 0 0 0.72 0 0.83 0.00 Puducherry 0 39.77 27 Punjab 96.89 147.95 159.05 93.88 97.38 90.23 42.79 36.57 39.18 9.47 28 Rajasthan 1231.05 1332.49 1572.96 1194.46 1304.64 1386.79 547.18 526.75 609.59 85.69 388.69 12.34 29 Sikkim 16.88 26.56 71.25 30.38 31.7 32.03 10.64 12.05 7.63 1.46 273.63 382.46 432.39 137.5 182.35 30 Tamil Nadu 387.11 527.57 367.36 130.16 126.72 30.13 21.48 31 200.65 212.24 189.25 88.77 97.71 89.44 Telangana 106.42 59.29 89.93 94.19 62.06 68.31 64.81 28.08 31.68 4.97 32 39.97 26.60 Tripura 923.18 962.43 1036.3 477.69 490.31 84.04 794.93 403.27 33 Uttar Pradesh 858.5 1146.18 483.34 34 Uttarakhand 145.58 87.61 138.59 135.01 111.48 152.94 63.57 60.06 69.99 16.96 90.52 35 480.72 199.68 West Bengal 490.63 485.83 757.11 436.53 431.09 216.85 288.75 199.27 36.14 9348.4 9600.32 **Total** 10931.78 8869.64 9056.22 9774.65 4175.7 4264.6 4313.37 4135.40 819.67

<sup>\*</sup> Expenditure of 2015-16 includes expenditure reported till date.

<sup>\*\*</sup>Allocation under 2016-17 excludes grants under Management Devolution Index/ External Aided Project component. The total allocation for NRDWP during 2016-17 is Rs. 5000 crore.

Annexure referred to in part (c) of the Lok Sabha unstarred question no. 871 to be answered on

28.04.2016

The details of target and achievement in terms of no. of habitations during 2015-16

		Partially Covered		of no. of habitations during Quality Affected		Fully Covered	
S. No.	State	Target	Achievement	Target	Achievement	Achievement	
1	Andaman and						
1	Nicobar	5	0	0	0	0	
2	Andhra Pradesh	903	743	77	35	1,127	
3	Arunachal Pradesh	177	83	40	7	21	
4	Assam	2,546	636	1,447	263	21	
5	Bihar	4,019	4,363	1,673	1,506	1,026	
6	Chandigarh	0	0	0	0	0	
7	Chhattisgarh	2,929	1,680	965	328	660	
8	Dadra & Nagar Haveli	0	0	0	0	0	
9	Daman & Diu	0	0	0	0	0	
10	Goa	2	0	0	0	0	
11	Gujarat	940	2	21	21	817	
12	Haryana	245	27	3	0	259	
13	Himachal Pradesh	1,115	1,155	0	0	381	
14	Jammu and Kashmir	355	123	4	2	5	
15	Jharkhand	7,306	40	1	0	1,384	
16	Karnataka	3,706	8,596	845	1,146	9,217	
17	Kerala	391	240	38	75	23	
18	Lakshadweep	0	0	0	0	0	
19	Madhya Pradesh	4,954	304	467	310	10,596	
20	Maharashtra	1,424	1,389	187	143	17	
21	Manipur	52	29	0	0	37	
22	Meghalaya	270	123	10	0	10	
23	Mizoram	31	4	0	0	0	
24	Nagaland	19	99	5	40	28	
25	Odisha	7,851	10,819	769	519	2,763	
26	Puducherry	5	0	0	0	0	
27	Punjab	261	67	0	23	112	
28	Rajasthan	800	550	1,163	547	467	
29	Sikkim	45	65	0	0	16	
30	Tamil Nadu	1,388	1,339	106	1	1	
31	Telangana	714	890	88	145	634	
32	Tripura	35	44	490	507	387	
33	Uttar Pradesh	2,167	0	167	167	966	
34	Uttarakhand	460	407	13	5	58	
35	West Bengal	1,965	1,939	532	1,447	1,908	
	Total	47,080	35,756	9,111	7,237	32,941	